Declaration of Assets and Liabilities

Years 2022-2023

aged 54 (Appropers, belonging to Bihar Legislative Assembly Secretary Assembly services Assembly give herein service and presently working as

give herein below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Since of more important		<del></del>	
No.		5617	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	
ļ			Sanjana Kumar		Ritik Kus	Etc.Name
(i)	Cash	Rs-2,000/-	Rb-2,000/-	hik	Nil	Dil
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	Rb-45,223/-(approx, as on 07 Febouary, 5.B.) Birkar Kidhan Mandal & VCD Bank Sanokhar Bhagalpwe	RS-10,000/(apper as on 07 Febonasi 2023 UCOBANK Sanokhar Bhagajows	النادر "	لغيلا	Nil
(iii)	Bonds, Debentures and Shares in companies	shid	Nid	Nil	ship	Shif
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Poenium Rs-11,365/-for GBI Life Joon 2014 Prenium Rs-8458/- for LIC From 2008	Bremium RS- 7870 for LIC from 2009	Nil	Nil	Mil
(v)	Motor Vehicles (details of make, etc.)	lik	stil	Nil	Stil	Nil
(vi)	Jewellery (give details of weight and value)	. , , ,	(no.1d 100gm(approx) of Rs-500,000/— (approx) Gilver 500gm(approx) of Rs-30,000/(approx)	lik	Nil	Rik
(vii)	Other assets, such as values of claims/Interests	ril	Hil	wil.	hik	Nil

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self .	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Etc.Name
(viii)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	life	saujana kuma	Will	Ritikiku	
(ix)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Area-1200 Soft Mahuli hault, Patua	Nil	Nil	Nil	Nil
(x)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	rlil	Nil	Hil
(xi)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Hil	Hill	الملا	Hil
(xii)	Others (such as interest in property)	Shaze in Ancestral Property as per HUF(TUR date share)	s stil	hik	Wil	Nil

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on 07-02-2023
(e)	(i) Loans from Banks	SBI Kidhan Mandal	Rs-1,25,000/- approx
	(ii) Loans from financial institutions	Nil	Nel
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Hil	Nil
	(b) dues to departments dealing with supply of water	Nil	Hil

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	(c) dues to departments dealing with supply of electricity	hik	lik
	(d) dues to departments dealing with telephones	like	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	stil	Rill
(I)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	PAN-DEFPS 1996D	shif
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	skil	like
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Hil
	(iv) Property Tax	Mil	Nil

## c. Personal Detail

GPF/ <del>CPF/PRAN No</del> .	:- PTS/BLA-1318
Gender	:- [ <u>M</u> /F)
Date of Birth	:- 1:11 0 8 1 9 6 8 (DD/MM/YYY)
Class/Group	:- B (A/B/C)
Cadre	:- Bichar Legislative Assembly Secretariat, Assistant
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:- Bhagalpur (Birker)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sanjay Kumar Singh-II

Designation: Assistant

Department: Dichar Legislative Assembly, Patra

Place: PATNA

Date: 07.02.202023

Note: · Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.